

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHRI NARSING DEV SUGAR PRIVATE LIMITED Date of Commencement of Liquidation: 23-01-2020; List of Stakeholders as on Date: 10-12-2021; Name of IP: Ms. Babita Jain; Process Number: 1; Last 5 digit of registration number: 10926

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		3285119.50						NA
3	Secured financial creditors	2	320467272	2	316876728	0	4317426		Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0		Annexure 5
6	Operational creditors (Employees)	0	0		0	0	0		Annexure 6
7	Operational creditors (Government Dues)	3	2013083	3	1698371	0	314712	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	896	45702433	881	35409529	0	10292904	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	15	113262090	15	111930430	0	1331660	0	Annexure 9
Total		916	484729997.5	901	465915058	0	16256702	0	